

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 470/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Aura Real Estate Pvt. Ltd.
V/s.
Innoventive Ideals & Services (I) Pvt.Ltd.& Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv. for Operational Creditor	<i>Chaitrika</i>
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32) Adv. Nizhe Shah
w/ Arvind Shrivastava (Resp.)
and Vaibhavi P.

Arvind

ORDER

T.C.P. No. 469/I&BC/NCLT/MB/MAH/2017

T.C.P. No. 470/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Due to ^{un}availability of the Counsel of the Respondent ^{matter is} adjourned
to **16.11.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017

SD/-

M.K. Shrawat
Member (Judicial)